

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/102(KB)2023
IA(COMPANIES.ACT)/185(KB)2023,
IA(COMPANIES.ACT)/195(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	PALAN MUKHERJEE VS B&P REALTORS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Sounak Mitra, Adv.] For IA 185 of 2023
Mr. D. Majumder, Adv.
Mr. Avijit Ghoshal, Adv.

Mr. Rishav Banerjee, Adv.] For the Respondent in IA 185 of 2023 &
Ms. T. Luhariwala, Adv. Petitioner in IA 195 of 2023
Ms. M. Barman, Adv.
Mr. S. Chakraborty, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. **IA(COMPANIES.ACT)/185(KB)2023:**
 - a. Reply Affidavit, if any, be filed by Friday i.e. by 10.11.2023.
 - b. Rejoinder, if any, be filed within a period of two days thereafter.
 - c. Post this matter **on 17.11.2023.**

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**